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<b>Command Area Development Projects</b>			
Himachal Pradesh	Sidhatha Medium Irrigation Project	27.73	10.09.2014
	Shahnehar Irrigation Project	147.47	28.10.2014
Tamil Nadu	Kalingarayan Anicut Project	10.16	13.10.2014
	Manimuktha Nadhi System	46.87	13.10.2014
	Pelandurai Anicut System	20.57	13.10.2014
	Ellis Anicut System	13.57	13.10.2014
	Cheyar Anicut System	18.03	13.10.2014

**Completion of enrolment by UIDAI**

566. SHRI RANJIB BISWAL: Will the Minister of PLANNING be pleased to state:

(a) the details of the States where Unique Identification Authority of India (UIDAI) has completed enrolment and the total number of people enrolled so far;

(b) whether UIDAI proposes to start enrolling of people in a few other States whether it has not been done so far;

(c) if so, the details thereof along with the time by which it is likely to be started;

(d) the estimated funds likely to be spent for the purpose; and

(e) the time by which people of all the States, presently not covered under UIDAI, are likely to be taken up for issue of Aadhaar Card?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) A total of 70.43 crore Aadhaars have been generated in the country as on 15 November, 2014. The Aadhaar saturation level is more than 90% in nine States / UTs; between 75 and 90% in seven States /UTs and between 50 and 75% in another eight States/UTs. In remaining twelve States /UTs, the Aadhaar saturation level is under 50%.

(b) and (c) The Government has allocated twenty four States /UTs to UIDAI for Aadhaar enrolment, and the remaining twelve States /UTs to Registrar General of India

(RGI) for enrolment under National Population Register (NPR) process. Details are given in Statement (*See* below). There is no proposal under consideration of the Government, at this stage to change the allocation of States / UTs.

(d) A total outlay of ₹ 13663.22 crore has been sanctioned for Aadhaar project for the period 2009-2010 to 2016-2017.

(e) Aadhaar enrolment in the States/UTs not allocated to UIDAI are being undertaken by Registrar General of India under NPR process. While a target of universal enrolment in the country is being pursued, it has to be noted that Aadhaar enrolment is undertake on voluntary basis; and is an ongoing process.

**Statement-I**

*States/UTs allocated to UIDAI for Aadhaar enrolments*

Sl. No.	States/UTs	Sl. No.	States/UTs
1.	Andhra Pradesh	13.	NCT of Delhi
2.	Chandigarh	14.	Puducherry
3.	Daman & Diu	15.	Punjab
4.	Goa	16.	Rajasthan
5.	Gujarat	17.	Sikkim
6.	Haryana	18.	Tripura
7.	Himachal Pradesh	19.	Bihar
8.	Jharkhand	20.	Uttar Pradesh
9.	Karnataka	21.	Chhattisgarh
10.	Kerala	22.	Uttarakhand
11.	Madhya Pradesh	23.	Telengana
12.	Maharashtra	24.	Andaman & Nicobar

*States/UTs allocated to RGI for Aadhaar enrolments*

Sl. No.	Name of States/UTs	Sl. No.	Name of States/UTs
1.	Assam	7.	Meghalaya
2.	Arunachal Pradesh	8.	Mizoram
3.	Dadra & Nagar Haveli	9.	Nagaland
4.	Jammu & Kashmir	10.	Odisha
5.	Lakshadweep	11.	Tamil Nadu
6.	Manipur	12.	West Bengal